

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 616(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Kriti Paul Gera Vs. Devang Holdings Pvt. Ltd.

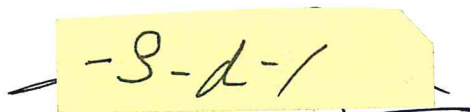
SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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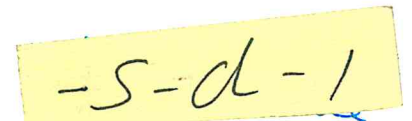
Present:	Mr. Rishab Bansal and Mr. Ajay Arjun Sharma, Advocates for the Petitioner.			
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ORDER

Notice to the Respondent vide all modes including electronic mode returnable on 16th January, 2018 as well through the process of the Bench. Affidavit of service be filed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)